

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
STARRED QUESTION NO. 59
ANSWERED ON 13TH DECEMBER, 2018

NATIONAL AND STATE HIGHWAYS

*59. DR. P.K. BIJU:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the number of National and State Highways in Kerala;
- (b) the number of State roads that have been declared as new National Highways in the State of Kerala during the last three years and the current year;
- (c) whether his Ministry has provided funds for development of the above new National Highways; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT & HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) to (d) A Statement is laid on the Table of the House.

SATEMENT REFERERD TO STARRED QUESTION NO. 59 ASKED BY DR. P. K. BIJU ANSWERED ON 13TH DECEMBER, 2018 REGARDING “NATIONAL AND STATE HIGHWAYS”

(a) to (d) This Ministry is primarily responsible for development & maintenance of National Highways. There are Eleven National Highways namely, NH-66, 85, 183, 183A, 185, 544, 744, 766, 966, 966A and 966B having a total length of 1781.6 km in Kerala State. No State roads have been declared as new National Highways in the State of Kerala during the last three years and the current year. However, the Ministry has approved about 485 km of State Roads as “In-principle” National Highways subject to the outcome of Detailed Project Report (DPR). This Ministry has sanctioned Rs. 19.61 crore for preparation of DPRs of “In-principle” approved National Highways in Kerala.

For maintenance and repairs of National Highways entrusted to State PWD damaged due to floods in July/August 2018, an amount of Rs 38.25 Crore has been allocated under Ordinary/Flood repairs. Additional sanction of about Rs 47.00 Crore was issued to facilitate reconstruction of collapsed retaining walls/damaged culverts etc in respect of three ongoing National Highway projects. Besides, Twenty Eight road works on State roads costing Rs. 351.0 crore has been administratively approved under Central Road Fund (CRF) for Kerala State.
